

National Company Law Tribunal
Allahabad Bench
Allahabad

63 (ND)/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.11.2016.

NAME OF THE COMPANY: Pratik Patwardhan & Anr.

Vs.

M/s Tejkumar Press Pvt. Ltd.

SECTION OF THE COMPANIES ACT: u/s 397-398 of Companies Act, 1956.

Sl. No. Name Designation Representation Signature

1. Zeyaul Haque Adv. for Respondents

2.

1. Mr Rajesh Inandar Adv. for ~~Respondents~~ Petitioner

2. Mr Abhishek Srivastava Adv. for ~~Respondents~~ Petitioner

Order dated 23.12.2016

63 (ND)/2016 Pratik Patwardhan & Anr. Vs. M/s Tej

Kumar Press Pvt. Ltd.

Response is filed, that one of the parties namely the Company, is not agreeable for mediation. Therefore at request of both sides the matter be listed on 03.02.2017 for final hearing. No adjournment will be allowed on that day.

List on 03.02.2017.


SH.V.S.R. AVADHANI (Judicial Member)


SH. H.P. CHATURVEDI (Judicial Member)

Dated 23.12.2016